RAJYA SABHA

Friday, 12th September 1958

Papers laid

The House met at eleven of the Clock MR. CHAIRMAN in the Chair.

STATEMENT BY DR. R. B. GOUR RE AN ERROR IN HIS SPEECH

DR. R. B. GOUR (Andhra Pradesh): Mr. Chairman, Sir, permit me to •correct an error that has crept in my speech on the Working Journalists (Fixation of Rates of Wages) Bill, 1958, made on the 3rd September, 1958

Sir, dealing with the recent strike in the 'Hindu' establishment I had rightly said that the majority of workers were on strike. But my mention of working journalists' in this connection created an impression that the dispute Telated to working journalists, that majority of them were on strike and that a Statment by them in reply to the management was not published in their pamphlet or paper.

The dispute related to the non-working journalist workers. It was •conducted by the 'Hindu' Office and National Press Employees' Union, and It was their statement that was not published.

Sir, I regret the error and therefore the impression.

PAPERS LAID ON THE TABLE

I. STATEMENT REGARDING DAMAGE CAUSED TO CENTRAL SPILLWAY WALL OF BHAKRA DAM

"il. STATEMENT REGARDING DAMAGE •CAUSED TO KADAM DAM IN ANDHRA PRADESH

THE DEPUTY MINISTER OF IRRI-GATION AND POWER (SHRI J. S. L. HATHI): I. Sir, I lay on the Table a statement regarding the damage cair-

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ed to the Central Spillway Wall of the Bhakra Dam on the 7th August 1958. [Placed in Library. See No. LT-914/ 58.]

on the Table

II. I also lay on the Table a statement regarding the damage caused to the Kadam Dam in Andhra Pradesh on the 31st August, 1958. [Placed in Library. See No. LT-915/58.]

SHRI V. PRASAD RAO (Andhra Pradesh): Sir, the damage caused to the Kadam Dam is great; it is very important. It was a four-crorerupee worth dam; it has been washed away as per our news. We think the statement laid on the Table is very important and it must be discussed in the House.

MR. CHAIRMAN: All right, you give notice of a motion.

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Sir, I lay on the Table, under subsection (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs: -

- (i) Notification G.S.R. No. 764, dated the 28th August 1958, publishing an amendment in the Government Notification No. 13/18/56-AIS (III)-A, dated the 24th
- (ii) Notification G.S.R. No. 765, dated the 28th August, 1958, Publishing an amendment in the Indian Police Service (Uniform) Rules, 1954.

[Placed in Library. See No. LT-916/58 for (i) and (ii).]

THE HINDU MARRIAGE (AMEND-MENT) BILL, 1958

DR. W. S. BARLINGAY (Bombay): Sir, I beg to move for leave to introduce a Bill further to amend the Hindu Marriage Act, 1955.